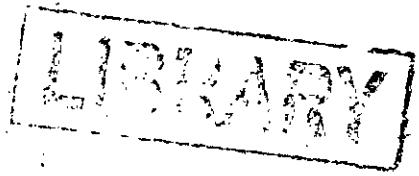


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/696/2019

Date of order: 23.07.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Chinmay Sarma, son of Chittaranjan Sarma,
aged about 32 years, residing at Village-
Panimhali Majdia, Post Office- Daluabari,
District- Nadia, Pin- 741511, West Bengal.

.....Applicant.

-versus-

1. Union of India, through the General Manager, Eastern Railway, Fairlie Place, Kolkata-01.
2. The Principal Chief Personnel Officer, Eastern Railway, Fairlie Place, Kolkata-700 001.
3. The Chairman, Railway Recruitment Cell, Eastern Railway, C. R. Avenue, Kolkata-700012.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. K.N. Bhattacharyya, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

This application has been filed to seek the following reliefs:

"8(a) An order do issue directing the respondents to grant appointment in favour of the applicant in the Group D post in connection with the selection process advertised through employment notice no. 0113 dated 04.10.2013."

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2. Heard ld. Counsel for both sides and perused the materials placed on record.

3. Ld. Counsel for applicant submits that the applicant had preferred a representation on 24.04.2019 praying for appointment in Group 'D' post which has not yet been disposed of by the respondent authorities.

4. Ld. Counsel for applicant also submits that he would be satisfied if a direction is given to the Respondent Nos. 2 & 3 or any other competent authority to dispose of the representation of the applicant in a time bound manner.

5. Therefore, without entering into the merits of the matter, we dispose of the OA with a direction upon the concerned respondent nos. 2 & 3 or any other competent authority to consider and dispose of the representation of the applicant within a period of 2 months from the date of receipt of copy of this order. The decision will be taken be communicated to the applicant thereafter.

6. The O.A. is accordingly disposed of. No costs.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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